

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of Registrar General at Jammu)

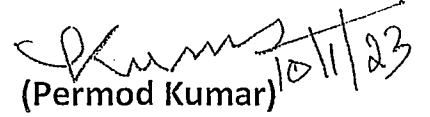
**Subject: Information regarding implementation of Jammu and Kashmir
Human Resource Management System-JKHRMS.**

ORDER

No.: 36 of 2023/RG/GS Dated: 10/01/2022

All the Judicial Officers/Officers and Staff of the High Court and Subordinate Courts of UT of Jammu & Kashmir are hereby directed to ensure that the requisite information, except information relating to property statements, is uploaded on the JKHRMS portal and thereafter, to furnish the hard copies of their submitted application forms on the said portal to their concerned DDOs within a period of two months, positively, so as to avoid any inconvenience to them on account of stoppage of their salary.

By Order


(Permod Kumar) 10/1/23

Additional Registrar (Adm.)

No.: 416-75 of 2023/RG/GS Dated: 10/01/2022

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of Their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Secretary to Government General Administration Department, UT of J&K, Civil Secretariat, Jammu.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Director, J&K Judicial Academy, Jammu.
8. Member Secretary, J&K Legal Services Authority, Jammu.
9. Registrar Rules, High Court of J&K and Ladakh, Jammu.
10. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
11. Registrar (IT), High Court of J&K and Ladakh, Jammu.
...for information and necessary action.
12. All Principal District & Sessions Judges of UT of J&K.
*.....for information and necessary action and with the request to get the same circulated amongst the
Judicial Officers, Officers and Staff working under their jurisdiction.*
13. Registrar (Administration/Recruitment/Management), High Court of J&K and Ladakh.
14. Director Finance, High Court of J&K and Ladakh, Jammu.
15. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
16. In-charge Beams, High Court Main Wing, Jammu.
17. Nazir, High Court Main Wing, Jammu.
....for information and necessary action.
18. In-charge, NIC, High Court of J&K and Ladakh, Jammu/Srinagar, for information and uploading the same on official website of the High Court.
19. In-charge, Library, High Court Wing, Jammu/Srinagar for information and keeping the record of the same.


Additional Registrar (Adm.)